GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3063
ANSWERED ON:24.04.2012
REVIEW OF MASTER PLAN BY DDA
Bajirao Shri Patil Padamsinha ;Rao Shri Sambasiva Rayapati;Sukur Shri Jadhav Baliram

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has issued instructions to the Delhi Development Authority (DDA) to review the Master Plan being drafted for Delhi in consultation with people living in Delhi and also to set up an area-wise Master Plan review Cell;
- (b) if so, the details thereof and the time limit fixed for the review alongwith the progress made so far in this regard;
- (c) whether the Union Government is considering to accord regular and legal status to Municipalities by charging penalty from such properties which are having unauthorised parts and constructed by the year 2006 within the ambit of 500 metres on both sides of Metro lines:
- (d) if so, the details thereof;
- (e) whether the Union Government is also contemplating to accord legal status to all those properties which were constructed by the year 2006 before giving the status of authorised colonies to some unauthorised colonies; and
- (f) if so, the details thereof, colony-wise and area-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)&(b): The Master Plan for Delhi-2021 (MPD-2021)

was notified on 7th February, 2007 which provides for Mid-Term Review at 5 years interval. The Delhi Development Authority (DDA) has informed that 1st Mid-Term Review has already been initiated with participatory approach. District wise nodal officials are appointed for receiving suggestions.

For Mid-Term Review of MPD-2021, 11 Management Action Groups have been constituted for addressing major issues. A High Level Advisory Group under the chairmanship of Lt.

Governor of Delhi comprising of heads of various Govt. Departments, private organizations, professionals and other corporate individuals as expert members have been constituted.

The exercise of the Mid-Term Review have already been initiated and regular meetings of the Management Action Groups and Advisory Group are held. In addition to this, to ensure public participation six district/zonal Open House Meets are held by DDA by inviting general public, RWA, professionals etc. for inviting suggestions for the Mid-Term Review of MPD-2021 with a view to maximise people's participation in the Review of Master Plan of Delhi-2021.

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(c): No Madam.	

(d): Does not arise.

(e): No Madam.

(f): Does not arise.